Annexure 4

Name of the corporate debtor: STERLING INTERNATIONAL ENTERPRISES LIMITED | Date of commencement of liquidation :18-11-2021 | List of stakeholders as on: 22-09-2023

							nal creditors							
			Details of claim received			Details of claim admitted						1		
SI. No.	Name of authorised representativ e, if any	rised Name of Date of employee		Amount claimed		Total am ount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commence ment date	Nature of claim	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	NA	Sunil Joshi	13/12/2021	Leave encashment Gratuity Ex Gratia	1,31,659 2,28,671	3,60,330		Employees Claim	79.90%	-	-	-	-	Not Applicable
2	NA	Ibrahim Chand Badshah	10/12/2021	Leave encashment Gratuity Ex Gratia	14,195 24,655 6,475	45,325		Employees Claim	10.05%	-	-	-	-	Not Applicable
3	NA	Sunil Trimbark Barve	10/12/2021	Leave encashment Gratuity Ex Gratia	14,195 24,655 6,475	45,325		Employees Claim	10.05%	-	-	-	-	Not Applicable
					4,50,980	4,50,980			100.00%					